NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

58

T.C.S.P. No. 23/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Yamuna Estates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

ORDER

TCSP 23/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 16.8.2017

Sd/- **V. NALLASENAPATHY** Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)